



**MANIPUR GAZETTE**

**EXTRAORDINARY  
PUBLISHED BY AUTHORITY**

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No. 306

Imphal, Tuesday, February 10, 2026

Magha 21, 1947)

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**OFFICE OF THE  
SUGNU MUNICIPAL COUNCIL  
SUGNU, KAKCHING DISTRICT, MANIPUR -795101**

**NOTIFICATION**  
Sugnu, the 10<sup>th</sup> February, 2026

**No.14/2/2025-SMC:** Whereas, the Draft, "Sugnu Municipal Council Building Bye-Laws, 2025" was notified for adoption of "The Model Manipur Unified Building Bye-laws, 2024" as "Sugnu Municipal Council Building Bye-Laws, 2025" in the Manipur Gazette, Extra Ordinary No.230 dated 15.12.2025 under the Notification of even No. dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Sugnu Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, "Sugnu Municipal Council Building Bye-Laws, 2025" is hereby published in the Manipur Gazette for general information as "Sugnu Municipal Council Building Bye-Laws, 2025"(Annexure-I).

The Annexure-I will be available at the Town Planning Department official website <https://tpmanipur.mn.gov.in>.

THAIKHUIPOU PAMEI ,  
Executive Officer,  
Sugnu Municipal Council.

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Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.